

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :12/11/2021

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--|-------------|----------|---|---|
| <u>MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M</u> | | | | |
| <u>207-PARTHEARD-CODE-KFLNOCONNECTION-AT-11.05 AM</u> | | | | |
| 1 | SEBI Appeal | 330/2020 | Mahendra Dhanjibhai Amin Vs. SEBI | Mr. Meit Shah, Advocate- I/b Prakash Shah, Advocate Mr. Kevic Setalvad, Sr. Adv i/b. Vidhii Partners |
| | SEBI Appeal | 359/2020 | Laxmi Kanta Tolasariya Vs. SEBI | Mr. Vikas Bengani, Advocate Mr. Kevic Setalvad, Senior Advocate |
| | SEBI Appeal | 362/2020 | Srikant Karwa HUF and Anr. Vs. SEBI | Mr. Vikas Bengani Advocate |
| | SEBI Appeal | 420/2020 | Jitendra C. Janani HUF and Ors. Vs. SEBI | Mr. Jay Vakil, Advocate |
| | SEBI Appeal | 428/2020 | Gopi Krishna Manepally HUF Vs. SEBI | Mr. Vikas Bengani Advocate |
| | SEBI Appeal | 429/2020 | Murali Krishna Manepally HUF Vs. SEBI | Mr. Vikas Bengani Advocate |
| | SEBI Appeal | 430/2020 | Solex Commercial and Credit Pvt. Ltd. Vs. SEBI | Mr. Vikas Bengani, Advocate |
| | SEBI Appeal | 431/2020 | Dukes Products India Ltd. Vs. SEBI | Mr. Vikas Bengani, Advocate |

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| | SEBI Appeal | 432/2020 | Dukes Consumer Care Ltd Vs. SEBI | Mr.Vikas Advocate | Bengani, |
| | SEBI Appeal | 411/2020 | Viren Shelters LLP Vs. SEBI | Mr.Vikas Advocate | Bengani |
| | SEBI Appeal | 445/2020 | Umang Projects LLP Vs. SEBI | Mr.Vikas Advocate | Bengani, |
| Sub Matter : | | Misc. Application/0000367/2021 | | | |
| | SEBI Appeal | 450/2020 | Dr.Omprakash Agarwal Vs. SEBI | Mr.Vikas Advocate | Bengani, |
| | SEBI Appeal | 464/2020 | Rakesh kumar Prajapati Vs. SEBI | Mr.Hardik Vora | |
| | SEBI Appeal | 535/2020 | BHARTI BHARATKUMAR UPADHYAY Vs. SEBI | Adv. Sahebrao W. Buktare | |
| Sub Matter : | | Misc. Application/0000557/2020 | | | |
| | Misc. Application | 557/2020 | BHARAT BHARATKUMAR UPADHYAY Vs. SEBI | | |
| | (Main Matter Number :SEBI Appeal/0000535/2020) | | | | |
| | SEBI Appeal | 444/2020 | Ankit Agarwal Vs. SEBI | Mr.Vikas Advocate | Bengani, |
| | SEBI Appeal | 447/2020 | OmprakashAgarwal HUF Vs. SEBI | Mr. Vikas Advocate | Bengani, |
| | Misc. Application | 233/2021 | INVENTURE FINANCE PVT. LTD. Vs. SEBI | | |
| | (Main Matter Number :SEBI Appeal/0000198/2021) | | | | |

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| | Misc. Application | 367/2021 | UMANG PROJECTS LLP Vs. SEBI | |
| (Main Matter Number :SEBI Appeal/0000445/2020) | | | | |
| | SEBI Appeal | 198/2021 | Inventure Finance P. Ltd. Vs. SEBI | Mr. Kunal Katariya, Advocate Ms. Nidhi Singh, Advocate |
| Sub Matter : | | Misc. Application/0000233/2021 | | |
| | SEBI Appeal | 544/2021 | PRAKASHKUMAR NARAYANBHAI PRAJAPATI Vs. SEBI | Hardik Vora A/1207, Ratnaakar Nine Square, Opp. K |
| Sub Matter(Disposed) : | | Misc. Application/0000097/2021 | | |
| Sub Matter(Disposed) : | | Misc. Application/0000952/2021 | | |
| <u>143-ADMDISPOSAL- COURTCODE-DARKCOLO-AT 11.30A.M..</u> | | | | |
| 2 | SEBI Appeal | 183/2019 | GKN Securities and Ors. Vs. SEBI | Gaurav Joshi,Sr. Adv. i/b Parinam Law Associates Mustafa Doctor,Sr. Adv. i/b The Law Point |
| | Misc. Application | 234/2019 | Ravi Varanasi Vs. SEBI | Manilal Kher Ambalal and Co |
| (Main Matter Number :SEBI Appeal/0000324/2019) | | | | |
| | Misc. Application | 235/2019 | NAGENDRA KUMAR Vs. SEBI | Manilal Kher Ambalal and Co |
| (Main Matter Number :SEBI Appeal/0000325/2019) | | | | |
| | SEBI Appeal | 323/2019 | Deviprasad Singh Vs. SEBI | P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor, Sr.Adv. i/b The Law Point |
| Sub Matter : | | Misc. Application/0000233/2019 | | |

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| | SEBI Appeal | 324/2019 | Mr. Ravi Varanasi Vs. SEBI | P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor,Sr. Adv. i/b The Law Point |
| Sub Matter : | | Misc. Application/0000234/2019 | | |
| | SEBI Appeal | 325/2019 | Mr. Nagendra Kumar Vs. SEBI | P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor,Sr. Adv. i/b The Law Point |
| Sub Matter : | | Misc. Application/0000235/2019 | | |
| | SEBI Appeal | 326/2019 | Way2wealth Brokers Private Limited Vs. SEBI | Janak Dwarkadas,Sr. Adv.i/bCyrilAmarchandMa ngaldas Mustafa Doctor,Sr. Adv. i/b The Law Point |
| | SEBI Appeal | 327/2019 | M. R. Shashibhushan Vs. SEBI | JanakDwarkadas,Sr.Adv-i/b -CyrilAmarchandMagaldas Mr. Mustafa Doctor, Senior Advocate- i/b The LP |
| | SEBI Appeal | 334/2019 | National Stock Exchange of India Limited Vs. SEBI | Somasekhar Sundaresan,Adv. i/b AZB and Partners Rafique Dada,Sr. Adv. i/b The Law Point |
| | SEBI Appeal | 337/2019 | Chitra Ramakrishna Vs. SEBI | Prashant Pratap,Sr.Adv. i/b S. Priya Mr. Anubhav Ghosh, Advocate-i/b The Law Point |
| | Misc. Application | 233/2019 | DEVIPRASAD SINGH Vs. SEBI | |
| (Main Matter Number :SEBI Appeal/0000323/2019) | | | | |

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| <u>145-ADMDISPOSAL-COURTCODE-DARKCOLO-AT 11.30A.M.</u> | | | | |
| | SEBI Appeal | 332/2019 | Ravi Narain Vs. SEBI | Mr. P. N.Modi, Sr. Advocate-i/b-MK Shri RafiqueDada,Sr.Adv.-i/b-T heLawPoint |
| | SEBI Appeal | 335/2019 | National Stock Exchange of India Ltd. Vs. SEBI | Mr. Darius Khabata, Sr. Advocate-i/b/AZBAndPartne rs Mr. Rafique Dada, Sr. Advocate-i/b The Law Point |
| | SEBI Appeal | 338/2019 | Chitra Ramakrishna Vs. SEBI | Piyash Raheja, Advocate- i/b- S. Priya, Advocate Mr. Anubhav Ghosh, Advocate-i/b the Law Point |
| | SEBI Appeal | 166/2021 | National Stock Exchange of India Limited Vs. SEBI | Mr. Darius Khambata, Senior Advocate Mr. Rafique Dada, Senior Advocate |
| Sub Matter : | | Misc. Application/0000178/2021 | | |
| | SEBI Appeal | 167/2021 | Ravi Narain Vs. SEBI | Mr. P.N. Modi, Senior Advocate Mr. Rafique Dada, Senior Advocate |
| | SEBI Appeal | 168/2021 | Ms. Chitra Ramakrishna Vs. SEBI | Mr. Piyush Raheja, Advocate Mr. Rafique Dada, Senior Advocate |
| | SEBI Appeal | 369/2021 | OPG Securities Pvt. Ltd. and Ors. Vs. SEBI | Mr. Ravichandra Hegde, Advocate Mr. Mustafa Doctor, Senior Advocate |

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| <u>147-ADMDISPOSAL-COURTCODE-DARKCOLO-AT11.30A.M.</u> | | | | |
| | SEBI Appeal | 328/2019 | Suprehat Lala Vs. SEBI | Mr.JanakDwarkadas,Sr.Ad v-ib-JobyMathewAssociate s Mr. Anubhav Ghosh, Advocate-i/b the Law Point |
| | SEBI Appeal | 329/2019 | Infotech Financials Pvt. Ltd. and Others Vs. SEBI | Mr.JanakDwarkadas,Sr.Ad v-i/b-ZerickDastoor Mr. Anubhav Ghosh, Advocate-i/b the Law Point |
| | SEBI Appeal | 330/2019 | Ajay Shah Vs. SEBI | Mr Shyam Mehta, Sr. Advocate-i/b-Zerick Dastoor Mr. Anubhav Ghosh, Advocate-i/b the Law Point |
| <u>29-ADMDISPOSAL-COURTCODE-PSTLWTM-AT 11.35 AM</u> | | | | |
| 3 | SEBI Appeal | 201/2020 | INVENTURE GROWTH AND SECURITIES LTD. Vs. SEBI | Shah And Ramaiya Chartered Accountants ELP |
| | Sub Matter : | Misc. Application/0000799/2021 | | |
| | Sub Matter : | Misc. Application/0000754/2021 | | |
| | SEBI Appeal | 205/2020 | SANJAY GUPTA Vs. SEBI | MINDSPRIGHT LEGAL ELP |
| | Sub Matter : | Misc. Application/0000179/2020 | | |
| | Misc. Application | 186/2020 | APL Infrastructure Private Limited Vs. SEBI | MINDSPRIGHT LEGAL ELP |
| | (Main Matter Number :SEBI Appeal/0000208/2020) | | | |
| | Misc. Application | 187/2020 | APL Infrastructure Private Limited Vs. SEBI | Mindspright Legal ELP |
| | (Main Matter Number :SEBI Appeal/0000208/2020) | | | |

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| | SEBI Appeal | 208/2020 | APL Infrastructure Private Limited Vs. Securities And Exchange Board of India | |
| Sub Matter : | | Misc. Application/0000186/2020 | | |
| Sub Matter : | | Misc. Application/0000187/2020 | | |
| | SEBI Appeal | 216/2020 | DEEPAK THAKKAR Vs. SEBI | Mr. Priyanshu Mishra, Advocate ELP |
| | SEBI Appeal | 227/2020 | Yatin B. Shah Vs. SEBI | Corporate Law Chambers India ELP |
| | SEBI Appeal | 228/2020 | Hardik Mithani And Anr. Vs. SEBI | Corporate Law Chambers India ELP |
| | SEBI Appeal | 239/2020 (/0000) | Rakesh Sharma Vs. Securities And Exchange Board of India | |
| | SEBI Appeal | 242/2020 | Dharmesh Shah Vs. Securities And Exchange Board of India | |
| | SEBI Appeal | 568/2020 | Nikhil Securities Pvt. Ltd. Vs. SEBI | Dr. S. K. JAIN, P.C.S. ELP |
| | Misc. Application | 179/2020 | SANJAY GUPTA Vs. SEBI | MINDSPRIGHT LEGAL |
| (Main Matter Number :SEBI Appeal/0000205/2020) | | | | |
| | Misc. Application | 754/2021 | INVENTURE GROWTH AND SECURITIES LTD. Vs. SEBI | Shah And Ramaiya Chartered Accountants ELP |
| (Main Matter Number :SEBI Appeal/0000201/2020) | | | | |

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| | Misc. Application | 799/2021 | INVENTURE GROWTH AND SECURITIES LTD. Vs. SEBI | Shah And Ramaiya Chartered Accountants ELP |
| (Main Matter Number :SEBI Appeal/0000201/2020) | | | | |
| | Misc. Application | 800/2021 | Rakesh Sharma Vs. SEBI | |
| | SEBI Appeal | 485/2021 | Rakesh Sharma Vs. SEBI | Vishal Khanavkar Advocate for the Appellant. |
| | SEBI Appeal | 566/2021 | INVENTURE GROWTH AND SECURITIES LIMITED Vs. SEBI | Shah and Ramaiya |
| Sub Matter(Disposed) : Misc. Application/0000899/2021 | | | | |
| | SEBI Appeal | 567/2021 | APL INFRASTRUCTURE PRIVATE LIMITED Vs. SEBI | Mindspright Legal |
| Sub Matter(Disposed) : Misc. Application/0000932/2021 | | | | |
| | SEBI Appeal | 568/2021 | MR. SANJAY GUPTA Vs. SEBI | Mindspright Legal |
| Sub Matter(Disposed) : Misc. Application/0000931/2021 | | | | |
| <u>343-DISPOSAL-COURTCODE-DELAYEDSCNPFUTP-AT11.40 AM</u> | | | | |
| 4 | SEBI Appeal | 331/2020 | Adamina Traders Pvt. Ltd. Vs. SEBI | i/b R V Legal i/b Khare Legal Chambers |
| Sub Matter : Misc. Application/0000339/2020 | | | | |
| | Misc. Application | 339/2020 | Adamina Traders Pvt. Ltd.-Delay application Vs. SEBI | R V Legal Khare Legal Chambers |
| (Main Matter Number :SEBI Appeal/0000331/2020) | | | | |

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| | SEBI Appeal | 366/2020 | Adamina Traders Pvt. Ltd. Vs. SEBI | R V Legal Khare Legal Chambers |
| Sub Matter : | | Misc. Application/0000374/2020 | | |
| | Misc. Application | 374/2020 | Adamina Traders Pvt. Ltd. Vs. SEBI | R V Legal Khare Legal Chambers |
| (Main Matter Number :SEBI Appeal/0000366/2020) | | | | |
| <u>504-DISPOSAL-COURTCODE-MISUSEFUNDSSCRR-AT-11.45AM</u> | | | | |
| 5 | SEBI Appeal | 433/2020 | Modex International Securities Ltd. and Ors. Vs. SEBI | Alliance Law The Law Point |
| <u>19-ADMDISPOSAL-INVOKEPLEDGE-AT-11.50 AM</u> | | | | |
| 6 | Misc. Application | 135/2021 | Kotak Mahindra Bank Ltd Vs. NSEIL AND OTHERS | Wadia Ghandy AND cO. |
| | SEBI Appeal | 93/2021 | Kotak Mahindra Bank Ltd Vs. NSEIL AND OTHERS | Wadia Ghandy AND cO. ELP- R-1,SHAH RAMAIYA-R-3 |
| Sub Matter(Disposed) : | | SEBI Appeal/0000135/2021 | | |
| <u>337-ADMISSION-COURTCODE-AMENDEDCSN-AT 11.55A.M.</u> | | | | |
| 7 | SEBI Appeal | 312/2021 | Chanda Kochhar Vs. SEBI | RASHMIKANT AND PARTNERS ELP |
| Sub Matter(Disposed) : | | Misc. Application/0000570/2021 | | |
| <u>410 DISPOSAL-ENHANCEDPENALTY-AT12NOON</u> | | | | |
| 8 | SEBI Appeal | 493/2021 | Samco Securities Vs. SEBI | P R RAMESH, ADVOCATE |
| Sub Matter(Disposed) : | | Misc. Application/0000839/2021 | | |
| Sub Matter(Disposed) : | | Misc. Application/0000840/2021 | | |

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| <u>521-ADM DISPOSAL-COURTCODE-DELISTED-AT-12.05PM</u> | | | | |
| 9 | SEBI Appeal | 550/2021 (/0000) | Enchante Jewellery Ltd Vs. BSE LIMITED | PROBUS LEGAL |
| Sub Matter(Disposed) : Misc. Application/0000769/2021 | | | | |
| Sub Matter(Disposed) : Misc. Application/0000991/2021 | | | | |
| <u>502-ADM-COURTCODE-ATLASOPENOFFER-AT-12.10PA.M.</u> | | | | |
| 10 | SEBI Appeal | 572/2021 | ATLAS JEWELLERY INDIA LIMITED Vs. SEBI | Mr.Patrick Advocate Fernandes |
| <u>156-BEFORE-HONP.O-COURTCODE-MISHKAPRICERISE-12.10P</u> | | | | |
| 11 | SEBI Appeal | 72/2021 | Sorabh Kumar Poddar VS SEBI Vs. SEBI | Mr. Prakash Advocate Shah, Mr. Nishit Advocate Dhruva, |
| | Misc. Application | 832/2021 | KANTA BLAKISHAN JAJU Vs. SEBI | SHRADHA ACHALIYA, ADVOCATE |
| (Main Matter Number :SEBI Appeal/0000213/2021) | | | | |
| | SEBI Appeal | 207/2021 | Kiran Narayanprasaed Toshniwal Vs. SEBI | Mr. Saurabh Advocate Bhachawat, Mr. Nishit Advocate Dhruva, |
| | SEBI Appeal | 208/2021 | Neha Toshniwal Vs. SEBI | Mr. Saurabh Advocate Bhachawat, Mr. Nishit Advocate Dhruva, |
| | SEBI Appeal | 209/2021 | Pawan Darak Vs. SEBI | Mr. Saurabh Advocate Bhachawat, Mr. Nishit Advocate Dhruva, |

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| | SEBI Appeal | 210/2021 | Sunita Toshniwal Vs. SEBI | Mr. Saurabh Bhachawat, Advocate Mr. Nishit Dhruva, Advocate |
| | SEBI Appeal | 211/2021 | Sandeep Saraf Vs. SEBI | Mr. Saurabh Bhachawat, Advocate Mr. Nishit Dhruva, Advocate |
| | SEBI Appeal | 212/2021 | Ritu Saraf Vs. SEBI | Mr. Saurabh Bhachawat, Advocate Mr. Nishit Dhruva, Advocate |
| | SEBI Appeal | 213/2021 | Kanta Balkishan Vs. SEBI | Ms. Shradha Achliya, Advocate Mr. Nishit Dhruva, Advocate |
| Sub Matter : | | Misc. Application/0000539/2021 | | |
| Sub Matter : | | Misc. Application/0000832/2021 | | |
| | SEBI Appeal | 108/2021 | Ravi B. Wattamwar HUF Vs. SEBI | Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate |
| Sub Matter : | | Misc. Application/0000156/2021 | | |
| | SEBI Appeal | 109/2021 | Megha Ravi Wattamwar Vs. SEBI | Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate |
| Sub Matter : | | Misc. Application/0000157/2021 | | |
| | Misc. Application | 156/2021 | Ravi B. Wattamwar HUF Vs. SEBI | Prakash Shah and Associates MDP and Partners |
| (Main Matter Number :SEBI Appeal/0000108/2021) | | | | |
| | Misc. Application | 157/2021 | Megha Ravi Wattamwar Vs. SEBI | Prakash Shah and Associates MDP and Partners |
| (Main Matter Number :SEBI Appeal/0000109/2021) | | | | |

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| | SEBI Appeal | 159/2021 | Sanjay Ambadas Joshi Vs. SEBI | Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate |
| Sub Matter : | | Misc. Application/0000212/2021 | | |
| | SEBI Appeal | 160/2021 | Vinita Sanjay Joshi Vs. SEBI | Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate |
| Sub Matter : | | Misc. Application/0000213/2021 | | |
| | SEBI Appeal | 199/2021 | Anil Satyanarayan Roongta and Ors. Vs. SEBI | Mr. Kunal Katariya, Advocate Mr. Nishit Dhruva, Advocate |
| Sub Matter : | | Misc. Application/0000246/2021 | | |
| 90 | Misc. Application | 212/2021 | Sanjay Ambadas Joshi Vs. SEBI | Prakash Shah and Associates MDP and Partners |
| (Main Matter Number :SEBI Appeal/0000159/2021) | | | | |
| | Misc. Application | 213/2021 | Vinita Sanjay Joshi Vs. SEBI | Prakash Shah and Associates MDP and Partners |
| (Main Matter Number :SEBI Appeal/0000160/2021) | | | | |
| | Misc. Application | 246/2021 | Anil Satyanarayan Roongta and Ors. Vs. SEBI | Shah and Ramaiya Chartered Accountants MDP and Partners |
| (Main Matter Number :SEBI Appeal/0000199/2021) | | | | |
| | Misc. Application | 539/2021 | Kanta Balkishan Jaju Vs. SEBI | Ms. Neha Achliya, Advocate MDP and Partners |
| (Main Matter Number :SEBI Appeal/0000213/2021) | | | | |